

'Anomaly in relief to pensioners' appearing in the Hindustan Times of 12 February, 1990 regarding anomaly in the matter of dearness relief to pensioners and dearness allowance to Government employees;

(b) whether Government propose to remove the anomaly according to the agreed formula of neutralisation ; and

(c) if so, by when a decision is likely to be taken in the matter ?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH) : (a) to (c) . There is no anomaly in the matter of grant of dearness relief to Pensioners. The present system for the grant of dearness relief to the pensioners twice a year with effect from 1st January and 1st July each year has been introduced as a result of implementation of the recommendation of the Fourth Pay Commission. According to this system the Dearness Relief is given based on 12 monthly average CPI over CPI 608. In the referred news item the percentage has been calculated with reference to the monthly CPI as on 30th June, 1989 instead of the 12 monthly average CPI as on that date.

Neutralisation for the price rise is given 100% to the pensioners drawing pension upto Rs. 1750/-, 75 % to the pensioners in range of Rs. 1751/- to 3000/- and 65% to those pensioners who are drawing pension over Rs. 3000/-. The corresponding slabs for the serving employees are "upto Rs. 3500/- Rs. 3051/- to Rs. 6000/- and above Rs. 6000/-". Thus the dearness relief for the pensioners is calculated at the same percentage as is applicable for calculating the

dearness allowance on the pay of serving employees which would entitle them for the same amount of pension. This ensures that no current pensioner gets more by way of Pension and dearness relief than a future retire receiving the same pay in the event of a merger of dearness allowance with his pay.

[*Translation*]

#### **Allocation to Various States**

991. SHRI JANARDAN TIWARI: Will the PRIME MINISTER be pleased to state :

(a) whether the allocation made in the annual budget of various States by the Planning Commission is in proportion to their population, area and per capital income :

(b) the criteria for allocating the funds to various States for their annual plan outlay for 1990-91; and

(c) the reasons for sanctioning less amount to Bihar in comparison to other States ?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH) : (a) and (b): The annual plans of States are funded by State's own resources coupled with central assistance. Allocation of central assistance amongst States, other than special category States, is as per a formula approved by the National Development Council and popularly called Gadgil formula/modified Gadgil formula. The weightages assigned to various factors in the modified Gadgil formula are :-

(i)	Population	60%
(ii)	Per capital income below national average	20%
(iii)	Per Capital tax effort	10%
(iv)	Special problems	10%
<b>Total</b>		<b>100%</b>

For 1990-91 also, the same criteria have been adopted.

(c) The question of sanctioning of less central assistance to Bihar, therefore, does not arise.

**Alleged Bungling in funds of the Films and Photo Division of Armed Forces**

992. SHRI RAMLAL RAHI:  
SHRI YADVENDRA DATT:

Will the PRIME MINISTER be pleased to state:

(a) whether some cases of bungling in the funds of the Films and Photo Division of Armed Forces have come to the notice of Government;

(b) if so, whether Government have conducted an inquiry in this regard;

(c) if so, the outcome thereof and the action taken in this regard. and

(d) if no inquiry has been conducted, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) A few anonymous complaint of general nature were received in the past. On the basis of the preliminary inquiries conducted, no specific case of bungling of funds, in the Armed Forces Film & Photo Division has however come to the notice of the Government.

(b) to (d). Does not arise.

**Help to Promising Sportsmen**

993. SHRI RAMLAL RAHI: Will the PRIME MINISTER be pleased to state:

(a) whether India is continuously lagging behind in sports as compared to other countries; and

(b) if so, the steps being taken by Government to help, encourage and look after the promising sportsmen?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). There have been instances where the performances of our sportspersons have been below expectations. However, in several other areas Indian sportspersons are showing creditable achievements, as in the case of the Commonwealth Games 1990, where they won 32 medals which is the highest tally since the inception of the Games; and the 4th South Asian Federation Games held in October '89 at Islamabad where Indian contingent won the highest number of modals.

In order to encourage and look after the promising sportspersons, Government is providing training and coaching facilities for them at the Centres of Sports Authority of India both under the supervision of Indian and foreign coaches and with appropriate support of Sports Science Experts. These sportspersons are also being provided with world standard equipment and nutritious diet. Those who achieve excellence in international events, are being honoured with special cash awards, and the best ones are also being honoured with the prestigious Arjuna Award.

**Joint Space Explorations**

994. SHRI KUSUMA KRISHNA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) the details of India's joint space explorations during the last five years; and  
(b) when and from where the next INSAT will be launched?